COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 88 OF 2019 &
IA NO. 372 OF 2019

Dated : 25th April, 2019

In the matter of:

Tata Power Company Limited (Transmission) **…. Appellant(s)**

Vs.

Maharashtra Electricity Regulatory Commission & Anr. **…. Respondent(s)**

ORDER

The Bench could not assemble today.

As agreed by both the parties, list the matter for hearing on ***29.04.2019.***

Court Master/PS

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